

12.00 hrs.

MR. SPEAKER: Paper to be laid on the Table. Shri Sikandar Bakht. (Interruptions).

श्री मुखराज : (कटिहार) : अध्यक्ष जी, मैंने नोटिस दिया है कि श्री बी० पी० सिन्हा जो बिहार में मजदूर नेता थे और बहा विधान परिषद् के दो बार सदस्य रह चुके थे, 29 मार्च को गोली मार कर उनकी हत्या कर दो गई और आज तक किसी भी हत्यारे को पकड़ा नहीं गया। यह घनबाद की घटना है।

MR. SPEAKER: You have not given any notice at all.

श्री मुखराज : मैंने नोटिस दिया है।

MR. SPEAKER: Your notice under rule 377 is under consideration. It will be considered. (Interruptions).

Don't record anything. Papers to be laid. (Interruptions)*

12.02 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF THE MINISTRY OF WORKS AND HOUSING FOR 1978-79

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Works and Housing for 1977-78. [Placed in Library. See No. LT-1980/78].

REPORT OF STUDY GROUP ON INDUSTRIAL REGULATIONS AND PROCEDURES AND A STATEMENT

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):—

(1) Report of the Study Group on Industrial Regulations and Procedures.

(2) Statement of the decisions of the Government on the above Report. [Placed in Library. See No. LT-1981/78].

NOTIFICATION UNDER AIR CRAFT ACT, ANNUAL REPORTS AND CERTIFIED ACCOUNTS OF INDIAN AIRLINES AND AIR INDIA FOR 1976-77, SUMMARY OF BUDGET ESTIMATES OF INDIAN AIRLINES AND AIR INDIA FOR 1977-78, ETC.

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): I beg to lay on the Table:—

(1) (i) A copy of the Aircraft (Third Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 1118 in Gazette of India dated the 27th August, 1977, under section 14A of the Aircraft Act, 1934 together with an explanatory note.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-1982/78].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 37 of the Air Corporations Act, 1953:—

(i) Annual Report of the Indian Airlines for the year 1976-77. [Placed in Library. See No. LT-1983/78].

*Not recorded.

(ii) Annual Report of the Air India for the year 1976-77. [Placed in Library. See No. LT-1964/78].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 15 of the Air Corporations Act, 1953:—

(i) Certified Accounts of the Indian Airlines for the year 1976-77 together with the Audit Report thereon.

(ii) Certified Accounts of the Air India for the year 1976-77 together with the Audit Report thereon. [Placed in Library. See No. LT-1965/78].

(4) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (2) and (3) above. [Placed in Library. See No. LT-1966/78].

(5) A copy each of the following papers (Hindi and English versions) under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954:—

(a) (i) Summary of Budget Estimates for Revenue and Expenditure of the Indian Airlines for the year 1977-78.

(ii) Summary of Actuals for the year 1975-76, Budget Estimates and Revised Estimates for the year 1976-77 and Budget Estimates for the year 1977-78, under Capital of Indian Airlines. [Placed in Library. See No. LT-1967/78].

(b) (i) Summary of Budget Estimates for Revenue and Expenditure of Air India for the year 1977-78.

(ii) Summary of Actuals for the year 1975-76, Budget Estimates and Revised Estimates for the year 1976-77 and Budget

Estimates for the year 1977-78, under Capital of Air India.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the document mentioned at item (5) above. [Placed in Library. See No. LT-1968/78].

ANNUAL REPORT OF COFFEE BOARD FOR 1976-77, AND NOTIFICATIONS UNDER CARDAMOM ACT AND EXPORT (QUALITY CONTROL AND INSPECTION) ACT.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Coffee Board for the year 1976-77. [Placed in Library. See No. LT-1969/78].

(2) A copy of the Cardamom (Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 345 in Gazette of India dated the 11th March, 1978 under sub-section (3) section 33 of the Cardamom Act, 1965. [Placed in Library. See No. LT-1970/78].

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export of Automobile Spares, Components and Accessories (Quality Control and Inspection) Amendment Rules, 1978, published in Notification No. S.O. 717 in Gazette of India dated the 11th March, 1978.

(ii) The Export of Silver Plated Wares (Inspection) Rules, 1978, published in Notification No. S.O. 719 in Gazette of India dated the 11th March, 1978. [Placed in Library. See No. LT-1971/78].